

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 138 of 2014

Dated : 30th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Linde India Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Dahiya
Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan

ORDER

Admit. Issue Notice. Mr. Buddy A. Ranganadhan, Learned Counsel for the Respondent takes notice on behalf of the Commission. Reply should be filed on or before 01.07.2014 after serving copy on the other side.

Post both the appeals on **16.07.2014.**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson